

Title: Need to take necessary steps to enable Libraham Commission of Inquiry Complete its inquiry expeditiously -laid.

SHRI G.M. BANATWALLA (PONNANI): The Central Government has appointed Justice Libraham Commission to inquire into matters connected with the unfortunate demolition of the Babri Masjid. During the course of the inquiry, the Commission issued summons to several persons to appear before the Commission. Some of these persons obtained stay-orders from the High Court. It is now almost four years that the stay-orders continue. This is a serious impediment in the inquiry being conducted by the Commission. It is the duty of the Government to help the Commission in its functioning and the Inquiry. I urge upon the Government for immediate steps to get the stay-orders vacated from the High Court.